

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDINGS OF

Civil Appeal No(s). 15503/2017

U.P. AAWAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

MITHLESH KUMARI (DEAD) & ORS.

Respondent(s)

WITH

C.A. No. 15504/2017 (III-A)

SLP(C) No. 11728/2020 (XI)

Date : 1st August, 2024

PRESENT:

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI
MS. SHOBHA GUPTA, SENIOR ADVOCATE
DR. MEENAKSHI KALRA, AOR

For Appellant(s) Mr. Abhishek Kumar Singh, AOR
 Mr. Pankaj Singh, Adv.
 Ms. Anamika Yadav, Adv.
 Ms. Ridhima Singh, Adv.
 Ms. Vibha Bhat, Adv.

For Respondent(s) Mr. Ilesh Shukla, Adv.
 Mr. Chetanya Singh, Adv.
 Mr. Manav Jain, Adv.
 M/S. Ars Associates, AOR

 Mr. Ajay Agarwal, A.A.G.
 Mr. Kamendra Mishra, AOR
 Mr. Manoj K Mishra, Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Ms. Aditi Mishra, Adv.

A W A R D

1. The dispute between the parties has been referred for determination to the Lok Adalat.
2. Since the matters are not settled in Lok Adalat, list the matters in the Court.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)